

DIVISION BENCH
COURT - II

O-235

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/178(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	BIPIN KUMAR SRIVASTAVA VS DEV INSTITUTE OF NUCLEAR MEDICINE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Shailendra Singh, Adv.] For the Petitioner

Mr. Avik Chaudhuri, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Respondent

Mr. Kumarjit Banerjee, Adv.]

Mr. Aadil Naushad, Adv.]

Ms. Sanchari Chakraborty, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Petitioner present. Ld. Counsel appearing on behalf of the Respondent present.
2. List the matter on **08.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**